

## BENCH-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(CAA) No.450/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company  Under Section		Tega Industries Limited.		
1.	SAILENDRA	KUMAR TIWARI BAID ((A)	} for Applicants/	January 12/9/17.
3,	TAPAS A	IN DAS BISTANT DIRECTOR	RDCER) MCA	AW 12/9/1017

<u>12 09 2017 - CP(CAA)No.450/KB/2017 CA(CAA)No.89/KB/2017 - Tega</u> Industries Limited.

## ORDER

Ld. Lawyers on behalf of the applicant are present. Shri Tapas Kumar Das, Asstt. Director, RD(ER) MCA is also present.

Ld. Lawyer appearing on behalf of the parties prayed for two days' time to file his affidavit for the proof of service upon the respondents in compliance of the earlier order. The representative of the Regional Director is also present. He prayed for two weeks' time to file his reply. The Regional Director is allowed two weeks' time to file his reply.

Fixed on 14.9.2017.

MANORAMA KUMARI MEMBER(J)

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